

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 15.03.2022 (TUESDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 1111 of 2020	Damodar Valley Corporation Vs. Kharkia Steels Pvt. Ltd. & Ors.  <b>With</b>	Madhumita Bhattacharjee	Rajshree Kajaria-R1 & R3 Megha Tyagi-R2
<b>2.</b>	Comp. App. (AT) (Ins) No. 119 of 2022	Damodar Valley Corporation Vs. Kharkia Steels Pvt. Ltd. & Anr.	Madhumita Bhattacharjee	Shashwat Anand Manju Bhuteria-R1 Utsav Mukherjee-R2

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-sd/-  
Registrar**